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**Central Information Commission**

Minutes of the meeting of the Commission held on 19.10.2010.

Present:-

- (i) Shri A.N. Tiwari, Chief Information Commissioner
- (ii) Ms. Annapurna Dixit, Information Commissioner
- (iv) Shri Satyanand Mishra, Information Commissioner
- (v) Shri M.L. Sharma, Information Commissioner
- (vi) Shri Shailesh Gandhi, Information Commissioner
- (vii) Mrs. Deepak Sandhu, Information Commissioner
- (viii) Ms. Sushma Singh, Information Commissioner
- (viii) Shri B.B. Srivastava and other officers assisted the Commission

**Agenda 1: A note on the criteria for the proposed allocation of the ministries amongst IC's**

Statement showing chronological pendency of cases in various registries was put up for discussion. The CIC stated that another note will be circulated dovetailing this pendency with the ministry-wise break-up so as to take a final view in the matter.

**(Action: DS(PP)/Secretary, CIC)**

In view of the fact that the previous CIC had demitted office and the process of redistribution of cases was underway. On completion of redistribution of work the functioning of the registry of ex-CIC will stop.

**(Action: DS(PP)/Secretary, CIC)**

**Agenda 2: Statement on non plan/plan expenditure of the Commission- for information**

**Plan Expenditure:-**

The Secretariat was directed by the Commission to put up the current status report of dak digitization.

**(Action: JS(MoRE)/Secretary, CIC)**

The CIC wanted that issue of pre-investment survey for WATS may be perused vigorously with DoPT in order to initiate the process of setting up of WATS.

**(Action: JS(P&B)/Secretary, CIC)**

The Commission suggested that while the process of the current project of acquisition of land for office building may be pursued. However, efforts should also be made by the Secretariat to look for another central place and to strategize for the same.

**(Action: Addl. Secretary/Secretary, CIC)**

#### **Non-Plan Expenditure:-**

While discussing non-plan expenditure it was observed by the Commission that some yard-stick for office furniture and interior must be developed by the Commission.

#### **Agenda 3:- Wages paid to the outsourced staff in the Commission-possibilities of making a hike-examination & suggestions**

The Commission observed that in the absence of regular staff, the Commission is essentially dependent on the outsourced staff for its day to day functioning and that given the increasing living cost and the fact that no increment has been given to the outsourced staff for couple of years except class IV employees, the Commission directed that in order to give an increment of Rs. 500/- from this month itself to all such outsourced staff a comprehensive proposal should be worked out for the consideration of the Commission.

**(Action: JS(A&P))/Secretary, CIC)**

#### **Supplementary Items:-**

The Commission directed that the finalization of presentation of request monitoring system should be done by NIC next week or as early as possible.

**(Action: Mr. Paul/DS(PP)/Secretary, CIC)**

The Commission decided that in order to promote transparency in various areas of Govt. functioning, the Commission will undertake an internal exercise wherein Commissioners will analyse and will examine its own orders listing out the areas which have opened up for disclosure. These orders will be collated and the concerned public authorities will be informed by the Commission listing out the areas which have been now opened for disclosure. For this purpose orders of High Court/Supreme Court will also be examined to list out areas/issues of Govt. functioning which have been opened for disclosure. This exercise will be conducted by various Commissioners in a period of 15 days and the result will be incorporated in the next Annual Report.

**(Action: JS(Law)/Secretary, CIC)**

The CIC observed that the Commission should increasingly use its powers to give directions and recommendations under section 19(8)(a) and section 25(5) of the RTI Act to promote transparency in the functioning of public authorities.

To monitor timely uploading of decisions it was decided that from the next meeting onwards while giving disposal of various benches of the Commission, another column will be added to show not only the number of decisions/orders passed but also number of such decisions/orders uploaded.

**(Action: DS(PP)/Secretary, CIC)**